

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 305/2010**

Sub: Determination of transmission tariff from 1.4.2009 to 31.3.2014 for replacement of insulators in fog and pollution affected stretches of existing Northern Region transmission lines in NCR and around and other polluted stretches by polymer (composite long rod) insulators in Northern Region for the period from 2009-14 in Northern Region.

Date of hearing : 12.1.2012

Coram : Shri S. Jayaraman, Member  
Shri V.S.Verma, Member

Petitioner : Power Grid Corporation of India Limited, Gurgaon

Respondents : Uttar Pradesh Power Corporation Limited and others

Parties present : Shri S.S.Raju, PGCIL  
Shri M.M.Mondal, PGCIL  
Shri T.P.S.Bawa, PSPCL  
Shri C.Vinod, NHPC

**Record of Proceedings**

The representative of the petitioner submitted that learned counsel engaged to appear in this case is not available for pleading and requested to adjourn the matter to 17.1.2012.

2. The Commission observed that detailed information as sought in the last Record of Proceeding has not been submitted.

3. The Commission directed the petitioner to submit the following information on affidavit, latest by 20.1.2012 with an advance copy to the respondents:-

- (i) Identify and specify the transmission lines in Petition Nos. 326/2010, 79/2011, 251/2010, 106/2010 and 16/2011 wherein additional capitalization and de-capitalization of insulators is being done along with the quantum of additional capitalization and de-

capitalization and accumulated depreciation associated with the de-capitalized insulators up to the date of de-capitalization;

- (ii) Year-wise audited figures of expenditure for the transmission system where the insulators have been replaced; and
- (iii) Line-wise audited and projected expenditure, along with accumulated depreciation.

4. The petition shall be listed for hearing on 7.2.2012.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Joint Chief (Law)**